

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 104
CP No. 125/CTB/2020

Proceedings under Section 241-242 Companies Act

IN THE MATTER OF:

Suresh Kothari

....Applicant

V/S

Rajat Buildcon India Pvt. Ltd. & Ors.

....Respondent

Order delivered on 04/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)

Shri Rajeev Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicants

Mr. Saswat K. Acharya, Adv.

Mr. Vinay Kumar Jain, Adv.

Ms. S. Pholgu, Adv.

Mr. Subham Agarwal, Adv.

For the Respondent

Mr. Abhinav Kardekar, Adv.

Ms. Gurpreet Kaur Chawla, Adv.

Mr. Aysuh Singh Solanki, Adv.

ORDER

1. Learned counsel Mr. Saswat K. Acharya appears for the petitioner.
2. Learned counsel Ms. Gurpreet Chawla appears for the Respondent No. 1 to 6 and 9. There is no representation for the remaining respondents.
3. Pleadings are complete.
4. List the matter for further consideration on 09.08.2024.

Sd

Rajeev Mehrotra
Member (Technical)

Sd

Deep Chandra Joshi
Member (Judicial)